

Annexure-3

Name of the corporate debtor: Saisons Trade & Industry Private Limited; Date of commencement of CIRP 20-04-2022 List of creditors as on 14th May, 2022
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amounts in Rs.

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	THE ZOROASTRIAN CO-OPERATIVE BANK LTD	5/4/2022	191,621,343	191,621,342	Financial Creditor	191,621,342			19.39%	0	0	0	
2	IDBI BANK LTD	5/4/2022	59,939,705	59,939,705	Financial Creditor	59,939,705			6.07%	0	0	0	0
3	THE SOUTH INDIAN BANK LTD	5/5/2022	158,890,986	158,305,365	Financial Creditor	158,305,365			16.02%	0	0	585622	0
4	BANK OF BARODA	5/6/2022	481,276,235	480,480,807	Financial Creditor	480,480,807			48.63%	0	0		795428.0
5	DBS BANK INDIA LTD	5/6/2022	97,781,828	97,781,828	Financial Creditor	97,781,828			9.90%	0	0	0	0

*The Financial Creditors and Claims is subject to further verification of related party status of the claimants from the perspective of the Insolvency and Bankruptcy Code, 2016.

*The Financial Creditors and the amount of admitted claims is subject to further verification of documents/books of the Corporate Debtor. Since, as on date the IRP has not been able to get the control and custody of books of accounts of the Corporate Debtor and accordingly an application under Section 19 of the Insolvency and Bankruptcy Code, 2016 is being filed with the Hon'ble Tribunal.